

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.07.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5305 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Samskar Financial Services Private Limited Vs. Rhythm Infra Properties Private Limited	Anoop Prakash Awasthi
2.	I.A. No. 5306 of 2026 in Contempt Case (AT) No. ____ of 2026 in Comp. App. (AT) No. 209 of 2024	Dhanpat Raj Sethia Secretary of Dwarka Enclave Owners' Society Vs. Asheerbad Construction Co. Pvt. Ltd. & Ors	PCS Suraj Sharma

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Assistant Registrar**